

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a)

Andhra— Rs.
Recurring 1,18,000 per annum.
Non-recurring 67,400 per annum.

Rajasthan—

Recurring 66,000 per annum.
Non-recurring 97,000 per annum.

(b) The staff for the two new circles will be found both by allocation from the circle offices, Madras and Nagpur, and by recruitment.

APPOINTMENT OF TRIBUNALS

*244. DR. R. B. GOUR: Will the Minister for LABOUR be pleased to state:

(a) the industries and services for which Central Tribunals have already been appointed for adjudication of disputes;

(b) the industries and services for which such tribunals are going to be appointed;

(c) whether Government propose to set up tribunals for the Central Government employees, employees of banks, insurance companies, commercial firms and newspaper concerns for adjudication of disputes; and

(d) if the answer to part (c) above be in the affirmative, how long Government are expected to take to set up such tribunals?

THE MINISTER FOR LABOUR (SHRI V. V. GIRI): (a), (b) and (c). The Central Government have set up two Standing Tribunals at Dhanbad and Calcutta, and disputes in industrial establishments in the central sphere including banks and insurance companies are being referred to these tribunals for adjudication. Besides, *ad hoc* tribunals are set up as and when necessary. A three-member tribunal was constituted last year for the adjudication of industrial disputes concerning banking companies.

A tribunal is being constituted for the coal industry.

The Central Government is not the appropriate Government for referring disputes in commercial firms and newspaper concerns to Industrial Tribunals.

(d) Does not arise.

SHIFTING OF DISTRICT HEADQUARTERS OF DARJEELING HIMALAYAN RAILWAY FROM KURSEONG

*245. DR. RADHA KUMUD MOOKERJI: Will the Minister for RAILWAYS be pleased to state:

(a) whether the District Headquarters of the Darjeeling Himalayan section of the North Eastern Railway have been shifted from Kurseong to some other station on the plains; if so, why;

(b) for how long the District Headquarters were located at Kurseong;

(c) the extent of the accommodation available at Kurseong for office and staff and its approximate value; and

(d) the estimated cost of the new constructions to be undertaken at the new headquarters?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) After the completion of the Assam Link Project the office work of the Traffic, Mechanical and Engineering Departments relating to the Darjeeling Himalayan section was shifted from Kurseong, the Darjeeling Himalayan Railway Company's Headquarters, and amalgamated with the existing district offices of the North Eastern Railway at other places, as the remaining Darjeeling Himalayan section alone was not enough to constitute a Railway District by itself.

(b) Kurseong was the headquarters of the Darjeeling Himalayan Railway Company. There has been no District Headquarters at Kurseong.

(c) No vacant office accommodation is available. Four officers' bungalows